

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23) (24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

30.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/210/IB/2018  
PETITION NUMBER : TCP/413/IB/2017  
NAME OF THE APPLICANT : JOHN MICHAEL  
NAME OF THE RESPONDENT : TITANIUM TANTALUM PRODUCTS LTD  
UNDER SECTION : 60(5) (C)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

R. MURALI

~~John Michael~~  
R. MURALI  
Advocate.

J. Sharief

K. Moolayy

Counsel for Liquidator/  
Respnt

K

K. VASUDEVAN

Liquidator

Almond

ORDER

Counsel for both the parties are present. Counsel for the Applicant has prayed for adjournment. At request, matter is adjourned. Put up on 16.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk